HIGH COURT OF MANIPUR <u>AT IMPHAL</u>

N O T I F I C A T I O N Imphal, the 11th June, 2025

No. HCM/1/96-BENCH/ : Pursuant to the directions contained in the Judgment dated 04.01.2024 of the Hon'ble Supreme Court passed in Writ Petition (C) No. 643 of 2015 titled <u>All India</u> <u>Judges Association Vs. Union of India & Ors</u>., the Chairperson of the Hon'ble Committee for Service Conditions of District Judiciary is pleased to co-opt the following Officers of the State Government as member of the "Committee for Service Conditions of the District Judiciary" (CSCDJ) in the High Court of Manipur:

- 1. Chief Secretary, Govt. of Manipur.
- 2. Principal Accountant General, (A&E), Manipur.
- 3. Commissioner (Finance), Govt. of Manipur.
- 4. Commissioner (DP), Govt. of Manipur.
- 5. Commissioner (Health & Family Welfare), Govt. of Manipur.

The above Officers are co-opted as members of the Committee for implementation of the above stated directions of the Hon'ble Supreme Court regarding the following allowances/matters:

- (i) Risk allowance.
- (ii) Medical facilities and reimbursement.
- (iii) Higher qualification allowance.
- (iv) House building advance.

By order etc., Sd/-

(OJESH MUTUM)

REGISTRAR GENERAL HIGH COURT OF MANIPUR Imphal, the 11th June, 2025

Endt. No. HCM/1/96-BENCH/ /1960 - 79 Copy to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. Staff Officer to Chief Secretary, Government of Manipur.
- 5. Advocate General, Manipur.
- 6. Principal Accountant General (A&E), Manipur.
- 7. Commissioner (Finance), Government of Manipur.
- 8. Commissioner (Law), Government of Manipur.
- 9. Commissioner (DP), Government of Manipur.
- 10. Commissioner (Health & Family welfare), Government of Manipur.
- 11. All the District & Sessions Judges, Manipur/ Judges, Family Courts/Judges, ND&PS, Manipur/ Member Secretary, MASLSA/ Presiding Officer, MACT/Revenue/Cooperative Tribunal/ Addl. District & Sessions Judges (FTCs).
- 12. All the Registrars, High Court of Manipur.
- 13. Nodal Officer, Committee for Service Conditions of District Judiciary.
- 14. All the Joint Registrars, High Court of Manipur.
- 15. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.).
- 16. All JMFCs/Civil Judges (Jr. Divn.).
- 17. All the Deputy Registrars, High Court of Manipur.
- 18. System Analyst, High Court of Manipur.

- for uploading on the website.

19. Superintendent (Estt - II), High Court of Manipur.

20. Concerned File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR